

## III. Plantation Schemes sanctioned

State/Union Territory	Name of the Scheme
Tamil Nadu . . . .	Nilgiris Tea Plantation Scheme, Kanyakumari Rubber Plantation Scheme, Cinchona Plantation Scheme.
Mysore . . . . .	Sullia Rubber Plantation Scheme, Subramanya Rubber Plantation Scheme.
Kerala . . . . .	Rubber Plantation Scheme in Quilon District.
Andaman & Nicobar Islands	Katchal Rubber Plantation Scheme.
Andhra Pradesh . . .	Coffee Plantation Scheme in Visakhapatnam District.

Repatriates are given employment in plantation schemes ; two workers from a family are given regular employment. Some more plantation schemes are under consideration.

## IV. Housing Assistance

Assistance for purchase of plots and construction of houses are given as follows :

	Urban areas Rs.	Rural areas Rs.
(a) Cost of plot . . . . .	600 (Loan)	200 (Loan)
(b) Cost of construction of the house . . . . .	2000 (Loan)	1250 (Loan)
(c) Development of land . . . . .	1500 (Loan)	600 (Grant)
(d) For business premises [to families under (I) above]	1000 (Loan)	200 (Loan)

## V. Repatriates Cooperative Finance and Development Bank

Apart from the schemes mentioned above, a co-operative institution named as the Repatriates Co-operative Finance and Development Bank has been set up at Madras for promoting the rehabilitation of repatriates from Sri Lanka and Burma in Tamil Nadu, Andhra Pradesh, Karnataka, Kerala and Pondichery. The Bank provides finances for economic programmes of production, trade and business undertaken by repatriates or co-operatives of repatriates. Loans are given either directly or through commercial banks on the basis of the guarantees.

## National Commission on Income, Wages and Prices

315. SHRI N. S. TALIB:  
SHRIMATI MARGARET  
ALVA:  
SHRI SYED NIZAM-UD-DIN:

Will the Minister of LABOUR be pleased to state:

(a) whether Government have accepted the recommendations of the Indian National Trade Union Congress made at their 20th Session for setting up a standing national Commission on income, wages and prices; and

(b) if so, by when such a commission is likely to be set up?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI (BALGOVIND VERMA): (a) and (b). The resolution adopted by the Indian National Trade Union Congress at its 20th Session regarding the evolution of a national incomes, wages and prices policy has been brought to Government's notice. The evolution of such a policy has continually been engaging Government's attention.

## Barrackpore unit of HAL

316. SHRI KALYAN ROY:  
SHRI N. H. KUMBHARE:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that there is deep discontent amongst the workers of the Hindusthan Aeronautics